

**Recommendation of Bureau of Industrial costs & prices**

6809. SHRI R. L. BHATIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government have accepted the recommendations of the Bureau of Industrial Costs and Prices in respect of drugs;

(b) if so, whether it will solve the financial crisis of industry; and

(c) if not, reasons thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) The recommendations of the Bureau of Industrial Costs & Prices in regard to the fair prices of bulk drugs are at various stages of consideration. A decision on these would be possible after the procedure and principles based on which revision of the prices of bulk drugs and formulations is to be effected, are finalised, which will take some more time.

(b) The proposed revision of the prices of bulk drugs and formulations would, besides rationalising the prices, compensate the manufacturers for increases in the cost of inputs and would thus provide the necessary relief, wherever deserved.

(c) Does not arise.

**Report of Staff Inspection Unit for Doordarshan employees**

6810. SHRI RAM AWADH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the report of Staff Inspection Unit for Doordarshan employees has been partially implemented so far;

(b) whether implementation of the report has been done with a view to give benefit to certain categories of regular employees only;

(c) if so, then what are the details of the complete report; and

(d) when the other recommendations affecting all the categories of the employees will be implemented to open further promotion channels for staff artists?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI RAM DULARI SINHA): (a) The report of the Staff Inspection Unit recommending norms for providing staff at the seven main Doordarshan Kendras has been fully implemented.

(b) No, Sir.

(c) and (d). Do not arise.

**Harassment to Coal Dealers of East Azad Nagar, Delhi-51**

6811. KUMARI KAMLA KUMARI: Will the Minister of ENERGY AND COAL be pleased to state:

(a) whether Government are aware of the fact that some of the Coal dealers of East Azad Nagar, Delhi-51 are being harassed by the officers of the Department of Supply and even they are being told that their licences would be cancelled for not obliging the local officers; and

(b) if so, whether Government propose to take immediate steps and transfer the entire staff of the locality?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No such report has been received.

(b) Does not arise.